

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:961

ANSWERED ON:23.11.2001

CORRUPTION CASES AGAINST BANK OFFICIALS

CHELLAMELLA SUGUNA KUMARI;DAGGUBATI RAMANAIDU;KINJARAPU YERRANNAIDU;RADHA MOHAN SINGH

**Will the Minister of FINANCE be pleased to state:**

- (a) whether some cases have been registered by CBI against a few top officials of the nationalised banks in Mumbai during current year for criminal conspiracy and corruption in pledging `Kisan Vikas Patras` and other Government securities;
- (b) if so, the details thereof along with the amount involved therein and the bank-wise names of the officials involved in the cases; and
- (c) the action taken against them in the matter?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a), (b) & (c): The information is being collected and will be laid on the Table of the House.